



2026:AHC:26797-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1112 of 1990

Raghunandan And Others

.....Appellant(s)

Versus

State

.....Respondent(s)

Counsel for Appellant(s)	:	G.S. Chaturvedi
Counsel for Respondent(s)	:	A.G.A.

Court No. - 48

**HON'BLE CHANDRA DHARI SINGH, J.
HON'BLE DEVENDRA SINGH-I, J.**

1. List has been revised. None appeared on behalf of the appellants.
2. As per report of Chief Judicial Magistrate, Mirzapur dated 23.11.2019, appellant no.1 (Raghunandan), appellant no.2 (Smt. Shanti Devi), appellant no.3 (Shambhu Sonkar @ Shambhu Nath) and appellant no.4 (Uma Nath) have died.
3. Taking into consideration the aforesaid report of C.J.M., Mirzapur, the criminal appeal qua appellant no.1 (Raghunandan), appellant no.2 (Smt. Shanti Devi), appellant no.3 (Shambhu Sonkar @ Shambhu Nath) and appellant no.4 (Uma Nath) stands dismissed as having been abated.

February 6, 2026
S. Singh

(Devendra Singh-I,J.) (Chandra Dhari Singh,J.)